

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1990
ANSWERED ON:05.12.2012
SCHOOL DEVELOPMENT FUND
Rajaram Shri Wakchaure Bhausahb

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the norms fixed by the Union Government to charge school development fund from the students of the Kendriya Vidyalayas;
- (b) the works on which the Kendriya Vidyalayas have spent the school development fund during the last three years and till date, year-wise;
- (c) whether the Union Government has received complaints about the alleged misuse of the SDF;
- (d) if so, the details thereof;
- (e) whether the Government proposes to take some steps for monitoring of the SDF; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) Kendriya Vidyalaya Sangathan (KVS), in the year 1999, decided to create a Maintenance and Development Fund by charging Rs. 25/- per student per month w.e.f. 1st April 1999. From 1st April 2000 it was decided to merge the Pupil Fund, Maintenance Development Fund and Science Fund and rename as 'Vidyalaya Vikas Nidhi' (VVN). The norms to collect VVN fee from the students are as under:-

- (i) Class I to X Rs. 240/- Per month.
- (ii) Class XI - XII (Non-Science) Rs. 240/- Per month.
- (iii) Class XI-XII (Science) Rs. 300/- Per month.

Parents of students living below poverty line and single girl child (from Class-VI onwards), children of officers and men of the Armed Forces and para military personnel killed/disabled in wars and counter insurgency operations are exempt from payment of VVN.

(b) The VVN fund was spent on the activities like payment to the part time/contractual staff, Petty Construction Work, Repairs & Maintenance of School Building, Furniture & Fixture Sports Equipments, School Excursions, Beautification and Horticulture, Library Books, Electricity & Water Charges, Examination, Security of Schools, Computer/Peripherals etc. during the last three years.

(c) & (d) 19 complaints have been received during last three years till date. The year wise detail is as under:-

Sl. No.	Years	Number of Complaints
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1.	2009	06
2.	2010	02
3.	2011	07
4.	2012 (TILL DATE)	04

(e) & (f) Expenditure from the VVN is being monitored by the Regional Offices of KVS through the monthly account statements, internal audit and AG audits. KVS (Hqrs.) is also monitoring the expenditure on VVN through the special audit as and when required.